Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No. 135 of 2014

Dated : 24th March, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Kerala State Electricity Board …. Appellant(s)
Versus
Kerala State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.T. George and
Ms. Kavitha K.T.

Counsel for the Respondent (s) : -

O R D E R

As per the learned counsel for the appellant rejoinder has been filed thus the pleadings are complete.

Post this appeal for hearing on ***23rd April, 2015***.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/hcj